

REPORTS OF COMMITTEE ON BROADCASTING AND INFORMATION MEDIA ON (1) RADIO COVERAGE FOR BORDER AREAS, (2) BROADCASTS FOR RURAL AREAS, AND (3) TELEVISION FOR INDIA.

The Minister of State in the Ministry of Law -Shri C. R. Pattabhi Raman): On behalf of Shri Raj Bahadur, I beg to lay on the Table a copy each of the following Reports submitted to the Government by the Committee on Broadcasting and Information Media headed by Shri A. K. Chanda:--

- (1) Radio Coverage for Border Areas,
- (2) Broadcasts for Rural Areas, and
- (3) Television for India.

[Placed in Library. See No. LT-5494/66 to LT-5496/66].

Shri Hari Vishnu Kamath (Hoshangabad): On a point of information with regard to this item. May I know whether the committee is yet to make any more reports? Secondly, now that, this report on radio coverage for border areas has been submitted, can the House be assured that with a view to countering the Chinese propaganda on the border, All India Radio, I am sorry, All India Radio will now be effective and efficient in radio coverage for border areas?

Mr. Speaker: What assurance can be given on this question?

Shri Hari Vishnu Kamath: Are many more reports coming?

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): Yes.

Shri C. R. Pattabhi Raman: I think the Deputy Minister in charge. . .

Shri Hari Vishnu Kamath: Oh, he is not the Minister now.

Mr. Speaker: That information must be given to the House by 3 O'clock.

ANNUAL REPORT OF THE REGISTRAR OF NEWSPAPERS

The Deputy Minister in the Ministry of Information and Broadcasting (Shrimati Nandini Satpati): I beg to lay on the Table a copy of the Annual Report of the Registrar of Newspapers for India, 1965 (Part II) [Placed in Library. See No. LT-5497/66.]

13.11 hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SEVENTH REPORT

Shri Morarka (Jhunjhunu): While presenting this Report, I beg to state that the Public Accounts Committee (1964-65) approved their 37th Report on paras 12, 13, 14 and 28 of the Audit Report (Defence Services) 1964, at their sitting held on the 19th April, 1965. At their sitting held on the 28th April, 1965, the Public Accounts Committee (1964-65) had decided that the presentation of this Report be deferred in view of the tense border situation with Pakistan. Subsequently, at their sitting held on the 20th January, 1966, the Committee (1965-66) decided that owing to the changed situation, the Report in question might now be presented to the House.

Accordingly, I do hereby present the 37th Report of the Public Accounts Committee (1964-65) on paras 12, 13, 14 and 28 of the Audit Report (Defence Services), 1964.

Shri S. M. Banerjee (Kanpur): I would like to know one thing about the report which has been presented. It was stated by Shri Morarka that the report was not presented earlier in the public interest, because of the tense border situation. Does this Report include the Committee's observations on Avro-748 or are they omitted?

Mr. Speaker: The Report has to be seen.

Shri Morarka: Actually, one of the paras concerns Avro-748 and this Report deals extensively with that.

13.13 hrs.

MOTION RE: TASHKENT DECLARATION—contd.

Mr. Speaker: Further consideration of the following motion moved by Shri Swaran Singh on the 16th February, 1966, namely:—

“That the Tashkent Declaration be taken into consideration” and amendments thereon.

श्री हुकम चन्द कच्छबाय (देवास): अध्यक्ष महोदय, मैं निवेदन करना चाहता हूँ कि ताशकंद वार्ता में स्वर्गीय प्रधान मंत्री ने भाग लिया था और उन्हीं ने इस समझौते पर हस्ताक्षर किये थे। हम चाहते हैं और आशा भी यही करते हैं कि प्रधान मंत्री इस बहस का जबाब दें। इस बहस का प्रारम्भ माननीय स्वर्ण सिंह जी ने किया था। हम चाहते हैं कि प्रधान मंत्री जो स्वर्गीय प्रधान मंत्री की उत्तराधिकारी हैं, इस बहस का जबाब दें तो ज्यादा अच्छा होगा।

Shri Hari Vishnu Kamath (Hoshangabad): She should be present at least.

श्री रामसेवक यादव (बाराबंकी): अध्यक्ष महोदय, उचित यही होगा कि चूँकि ताशकंद समझौता बहुत महत्वपूर्ण है और स्वर्गीय प्रधान मंत्री ने उस पर हस्ताक्षर किये थे, इस वास्ते प्रधान मंत्री ही स्वयं इस बहस का उत्तर दें।

अध्यक्ष महोदय: हस्ताक्षर तो किये थे, यह ठीक है, लेकिन सरदार स्वर्ण सिंह वहाँ थे इस वास्ते....

श्री हुकम चन्द कच्छबाय: सदन प्रधान मंत्री से ही उत्तर सुनना चाहता है।

Shri H. N. Mukerjee (Calcutta Central): Could it be conveyed to the Prime Minister that it is the desire of the House that on this very pre-eminently important matter, she should make a statement in the House? There is a qualitative character to a statement made by the Prime Minister in the House rather than in some meeting somewhere outside the House. It is very important that she makes a statement in regard to the Tashkent Declaration. We have all respect for our friend, Shri Swaran Singh, but we do desire that the Prime Minister should make a statement in the House on this question.

Mr. Speaker: It is for Government. This wish of the House should be conveyed to the Prime Minister.

श्री प्रकाशवीर शास्त्री (बिजनौर): अध्यक्ष महोदय, मैं निवेदन करना चाहता हूँ कि ताशकंद समझौता कोई कम महत्वपूर्ण नहीं है। अगर प्रधान मंत्री के उत्तराधिकारी ने इस बहस को शुरू नहीं किया तो उचित यह है कि वह या तो बहस का जबाब देती या बहस में इंटरवीन करतीं। अब जब कि सरदार स्वर्ण सिंह जी बहस का उत्तर दे रहे हैं तो वह हाउस में हाजिर भी नहीं हैं। क्या उनकी दृष्टि में ताशकंद समझौते का किसी प्रकार कोई महत्व ही नहीं है? इस बारे में उनको अपना उत्तरदायित्व निभाने को कहा जाना चाहिये।

अध्यक्ष महोदय: आपने जो कहा है वह महत्वपूर्ण है। मैं आपके साथ इत्तिफाक करता हूँ। आप की बात उन तक पहुँचा दी जायेगी। लेकिन क्या मैं अब मिनिस्टर साहब को कह दूँ कि वह अपना जबाब नहीं दे सकते हैं?

श्री हुकम चन्द कच्छबाय: आप कह सकते हैं कि प्रधान मंत्री जबाब दें हम उनसे जबाब सुनना चाहते हैं।